IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 22
MA 2636/2019 IA 72/2020
IA 525/2020 IA 655/2020
IA 1229/2020 IA 208/2021
IA 217/2021 IN
C.P.(IB)-10(MB)/2018

IN THE MATTER OF:

Novateur Electrical & Digital Systems Pvt Ltd .... Petitioner/Applicant

v.

Krishnai Hospital Pvt. Ltd. .... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 30.06.2021

CORAM:
SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant Mr. Amey Hadwale, Adv.
For the Respondent None

ORDER

At the request of the Counsel. List the matter on **22.07.2021.**

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(SHYAM BABU GAUTAM)
MEMBER (TECHNICAL)

30.06.2021
ANKIT